

- (ii) Policies are issued for terms on 15, 20 and 25 years only and premiums are payable yearly.
- (iii) The minimum sum assured under the policy is Rs. 1,000/- On any one life, policies are issued only upto a maximum total amount of Rs. 5,000/—.
- (iv) The first two years' premiums must be paid by due dates (a month's grace period is allowed). After atleast 2 years' premiums are paid, if default occurs in the payment of a premium, life insurance cover is extended for a year from the due date of the premium, but the facility of extended cover is available only once in 3 years. Further it is not incumbent on the policy holder to pay the premium in default. If he chooses not to pay the premium, the sum assured under the policy is reduced. Since a default is allowed once in 3 years, there may be more than one default under the policy and the reduction in the sum assured depends upon the number of defaults.
- (a) whether Paradeep Port in Orissa can be developed to handle as much as 10 million tons of iron ore per annum, against the quantum of 4 million tons of iron ore as fixed to be reached during the Fourth Plan;
- (b) if so, whether Government propose to provide the required finance for the purpose; and
- (c) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) to (c) . The ore loading plant can handle at present upto about 2.5 million tons annually. This traffic is available. The Fourth Five Year Plan provides for the export of 4 million tons through Paradip by the end of the Plan period. Steps are being taken to provide ports facilities for increased iron ore exports upto 4 million tons. Technically it should be possible to develop Paradeep Port to handle larger quantities beyond 4 million tons. But such a scheme would depend on the long-term prospects of the traffic, which will have to be assessed carefully with reference to a variety of factors including the availability of deposits of exportable ore, mining arrangements, transport facilities the demand in foreign markets, and the overall economics of all the investments involved. The various Ministries and the Planning Commission will have to examine these aspects before the question of expansion of Port facilities for export of iron ore can be considered.

#### Utilisation of Boeing 707

\* 1027. SHRI SHYAM NANDAN MISHRA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether Boeing 707 have been running to full capacity during the past three years and if not the annual figures of capacity utilisation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : Neither Air-India nor any other international airline which is a member of IATA is flying to full capacity. Air-India's load factor has been in the neighbourhood of 51% which is in line with the average international load factors according to I. C. A. O. statistics.

#### Development of Paradeep Port for Handling Increased Quantum of Iron ore

\*1030. SHRI D. K. PANDA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

#### Development of Tourism in Gujarat

\*1036. SHRI JADEJA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the amount earmarked for development of Tourism in Gujarat during the Fourth Five Year Plan period; and

(b) the main features of the programme for development of places of tourism in the State?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) and (b). The amount so far spent in the Fourth Plan on tourism schemes in Gujarat is Rs. 14,09,300, on the construction of a tourist bungalow and the mounting of a Son-et-Lumiere show at Sabarmati. In addition, it is proposed to augment the existing accommodation in the Gir Sanctuary and provide transport facilities at a cost of about Rs. 10 lakhs. The State Government propose to spend Rs. 50 lakhs on other schemes during the Fourth Plan.

#### Assistance from Aid India Consortium

\*1037. **SHRI S. A. MURUGANANTHAM :** Will the Minister of FINANCE be pleased to state:

(a) the quantum of aid sought by India from Aid India Consortium for the Fourth Plan period;

(b) the total aid so far received from the Consortium; and

(c) what further aid is expected from the Consortium?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :** (a) and (b). The Aid India Consortium provides aid on an annual basis and not for a Plan period of 5 years. The commitments made by the Aid India Consortium members for the first two years of the Fourth Plan viz., 1969-70 and 1970-71 amounted to \$831 million (Rs. 624 crores) and \$752 million (Rs. 564 crores) respectively.

(c) At the recent meeting held at Paris, Members of the Consortium agreed that for the year which began April 1, 1971, levels of new commitments of non-project assistance of about \$650 million, of project assistance of about \$500 million and food aid of about \$100 million would be desirable. Within the total, Members indicated action which would result in about \$90 million in debt relief. Firm commitments for aid in 1971-72 will, however, be available only after the necessary legislative and governmental approvals by the concerned Member Countries.

#### Diversion to India of aid Committed to Pakistan by World Bank Consortium

\*1039. **SHRI BISHWANATH JHUNJHUNWALA :** Will the Minister of FINANCE be pleased to state :

(a) whether India has made any effort to seek diversion of a portion of the aid, provided by the world Bank Consortium to Pakistan, to India for the benefit of the East Bengal refugees in India; and

(b) if so, the outcome thereof ?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :** (a) and (b). Aid Pakistan Consortium met informally in Paris on June 21, 1971 under the Chairmanship of the World Bank. According to the Press release issued by the World Bank, neither the Bank asked the Members to indicate intended Commitments of new economic or development aid to Pakistan, nor were any such indications given. In view of this, the question of diversion of assistance given by the World Bank to Pakistan for the use of East Bengal refugees does not arise. We have, however, emphasized in international forums including the Consortium that the Bangla Desh refugees are a responsibility of the international community and adequate international assistance for the temporary maintenance of these refugees in India should be made available to us.

#### Guidelines Regarding Bonus Shares

\*1041. **SHRI MADHURYA HALDAR :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have recently amended the guidelines about bonus shares; and

(b) if so, the reasons therefor.

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) :** (a) and (b). Yes, Sir; a statement indicating the amendments made and the reasons therefor is laid on the Table of the House.